

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 110**

**IB-380/ND/2020**

**Contempt Petition-7/ND/2024, IA-2009/ND/2023,  
IA-1687/ND/2022, IA-2469/ND/2022,  
IA-6048/ND/2022, IA-239/ND/2023, IA-5037/ND/2023**

**IN THE MATTER OF:**

**IIFL Private Equity Fund**

... **Applicant/Petitioner**

**Versus**

**Three C Green Developers Pvt Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 31.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Noida Authority :** Adv. Rachit Mittal, Adv. Parish Mishra, Adv.

**Authority :** Adarsh Srivastava

**For the RP :** Adv. Abhishek Anand

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**Contempt Petition/7/ND/2024, IA-1687/ND/2022, IA-2009/ND/2023, IA-2469/ND/2022, IA-6048/ND/2022, IA-239/ND/2023, IA-5037/ND/2023:**

List on 06.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**